

OFFICIAL MEMORANDUM OF PRINCIPAL DISTRICT COURT, MADURAI

A.No. 89/2020

Dated: 02.05.2020

Sub: COVID 19 - Spread of Corona Virus Pandemic - Official Memorandum received from the Hon'ble High Court, Madras and further advisories issued - Limited functioning of the Courts in Madurai District during the month of May 2020 - Further instructions issued - Regarding.

Ref: 1. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.23991-C/2020/C3, Dated 18.04.2020.
2. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.23991-C/2020/C3, and Notification No.47- A/2020, dated 01.05.2020.
3. Letter received from the Hon'ble High Court, Madras, dated 01.05.2020.

As per the directions of the Hon'ble High Court, Madras, limited functioning of Courts in Madurai District will be held during the month of May 2020 from 4th May 2020.

Hence, all the Judicial Officers of Madurai District are hereby directed to make necessary arrangements to deploy their staff on weekly basis for functioning of the Court and Office with minimum staff (not exceeding 33%). This should be accompanied by all strict norms pertaining to sanitation, social distancing and all such measures as notified by the Government and the Hon'ble High Court.

All the staff members are directed to be available at the Headquarters and to be ready to attend emergent calls and to attend the duties allotted by the Judicial Officers/Courts concerned.

Further, the Judicial Officers of Madurai District are hereby directed to avoid Open Court Sitting and there shall be no examination of witnesses. Court proceedings are directed to be conducted through Video Conference only.

All the Judicial Officers and Staff Members of Madurai District are directed to use only the main entrance of the Combined Court Buildings and other gates will remain closed until further orders.

All the Advocates of Madurai District are hereby requested to send any emergent application by using the emails of respective Courts in the list annexed herewith until further orders received from the Hon'ble High Court.


PRINCIPAL DISTRICT JUDGE,
MADURAI

To

1. All the Judicial Officers in Madurai District.
2. The Court Manager, Sheristadars, Head Clerk, Central Nazir, Copyist Superintendent and Record Keeper, Principal District Court, Madurai.
3. The President/Secretary, All the Bar Associations in Madurai District.
4. The Public Prosecutor, Madurai
5. The Government Pleader, Madurai
6. The Additional Public Prosecutors and Assistant Public Prosecutors, Madurai.

DISTRICT COURT, MADURAI
E-MAIL IDs

S. No	Name of the Court	EmailAddress
1	Principal District Court , Madurai	mdu.pdc-tn@indiancourts.nic.in
2	I Additional District Court , Madurai	mdu.adc1-tn@indiancourts.nic.in
3	Labour Court, Madurai	mdu.lc-tn@indiancourts.nic.in
4	Principal Special Court for EC & NDPS Act cases, Madurai	mdu.adcec-tn@indiancourts.nic.in
5	Family Court, Madurai	mdu.fc-tn@indiancourts.nic.in
6	II Additional District Court for CBI cases, Madurai	mdu.adc2-tn@indiancourts.nic.in
7	III Additional District Court (PCR), Madurai	mdu.adc3-tn@indiancourts.nic.in
8	Sessions Court for trial of cases relating to Communal Clashes, Madurai	mdu.adccc-tn@indiancourts.nic.in
9	Mahila Court, Madurai	mdu.adcmahila-tn@indiancourts.nic.in
10	Special Court for exclusive trial of cases under POCSO Act, Madurai	madurai.pocsocourt@gmail.com
11	Special Court for TNPID Act cases , Madurai	mdu.adctnpid-tn@indiancourts.nic.in
12	I Additional Special Court for NDPS Act cases, Madurai	mdu.adcndps1-tn@indiancourts.nic.in
13	II Additional Special Court for NDPS Act , Madurai	mdu.adcndps2-tn@indiancourts.nic.in

14	IV Additional District Court , Madurai	mdu.adc4-tn@indiancourts.nic.in
15	V Additional District Court , Madurai	mdu.adc5-tn@indiancourts.nic.in
16	VI Additional District Court , Madurai	mdu.adc6-tn@indiancourts.nic.in
17	Chief Judicial Magistrate Court, Madurai	mdu.cjm-tn@indiancourts.nic.in
18	Additional Chief Judicial Magistrate Court, Madurai	mdu.acjm-tn@indiancourts.nic.in
19	Principal Sub Court , Madurai	mdu.psc-tn@indiancourts.nic.in
20	I Additional Sub Court , Madurai	mdu.asc1-tn@indiancourts.nic.in
21	II Additional Sub Court , Madurai	mdu.asc2-tn@indiancourts.nic.in
22	III Additional Sub Court , Madurai	mdu.asc3-tn@indiancourts.nic.in
23	IV Additional Sub Court , Madurai	mdu.asc4-tn@indiancourts.nic.in
24	Special Court for trial of cases under prevention of corruption Act, Madurai	mdu.ascpc-tn@indiancourts.nic.in
25	Principal District Munsif Court , Madurai Town	mdu.pdmc-tn@indiancourts.nic.in
26	Additional District Munsif Court, Madurai Town	mdu.admc-tn@indiancourts.nic.in
27	District Munsif Court, Madurai Taluk at Madurai	mdu.dmctlk- tn@indiancourts.nic.in
28	Judicial Magistrate Court No.I, Madurai	mdu.jmc1-tn@indiancourts.nic.in

29	Judicial Magistrate Court No.II, Madurai	mdu.jmc2-tn@indiancourts.nic.in
30	Judicial Magistrate Court No.III, Madurai	mdu.jmc3-tn@indiancourts.nic.in
31	Judicial Magistrate Court No.IV , Madurai	mdu.jmc4-tn@indiancourts.nic.in
32	Judicial Magistrate Court No.V , Madurai	mdu.jmc5-tn@indiancourts.nic.in
33	Judicial Magistrate Court No.VI, Madurai	mdu.jmc6-tn@indiancourts.nic.in
34	Judicial Magistrate Court No.VII, Madurai	mdu.jmc7-tn@indiancourts.nic.in
35	Judicial Magistrate Court No.I(FTC) , Madurai	mdu.jmftc1- tn@indiancourts.nic.in
36	Judicial Magistrate Court No.II(FTC), Madurai	mdu.jmftc2- tn@indiancourts.nic.in
37	Additional Mahila Court , Madurai	mdu.jmcmahila- tn@indiancourts.nic.in
38	Special Court for exclusive trial of Land grabbing cases, Madurai	mdu.jmlgc-tn@indiancourts.nic.in
39	Mobile Court (RURAL), Madurai	mdu.jmcmobile- tn@indiancourts.nic.in
40	District Munsif Court, Thirumangalam	mdutmg.dmc- tn@indiancourts.nic.in
41	Additional District Munsif Court , Thirumangalam	mdutmg.admc- tn@indiancourts.nic.in
42	Judicial Magistrate Court, Thirumangalam	mdutmg.jmc- tn@indiancourts.nic.in

43	Sub Court , Thirumangalam	mdutmg.sc-tn@indiancourts.nic.in
44	Sub Court, Melur	mdumlr.sc-tn@indiancourts.nic.in
45	Sub Court, Usilampatti	mduuslp.sc-tn@indiancourts.nic.in
46	District Munsif court, Melur	districtmunsifcourtmelur@gmail.com
47	Judicial Magistrate Court, Melur	mdumlr.jmc-tn@indiancourts.nic.in
48	Judicial Magistrate Court No.II, Usilampatti	mduuslp.jmc2-tn@indiancourts.nic.in
49	District Munsif Court , Vadipatti	mduvdp.dmc-tn@indiancourts.nic.in
50	Judicial Magistrate Court , Vadipatti	mduvdp.jmc-tn@indiancourts.nic.in
51	Special Sub Court for MCOP Cases, Madurai	mdu.ascmcp-tn@indiancourts.nic.in
52	Special District Court for MCOP cases, Madurai	mdu.adcmcp-tn@indiancourts.nic.in
53	District Munsif cum Judicial Magistrate Court No.I, Usilampatti	mduuslp.dmcumjmc1-tn@indiancourts.nic.in
54	District Munsif cum Judicial Magistrate Court , Peraiyur	mdupry.dmcumjmc-tn@indiancourts.nic.in